

{THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : Yes, Sir. The recommendations of the Education Commission were examined in detail at various levels and out of these discussions was evolved a National Policy on Education, on which a Government Resolution was issued and laid on the Table of the House on 24th July, 1968.

The implementation of this Policy is largely a responsibility of the State Governments. Both the Central and State Governments are trying their best to implement it in the Fourth Five Year Plan to the extent resources are available.]

बिहार में बेरोजगार प्रशिक्षित शिक्षक

1260. श्री जगवन्धी प्रसाद यादव : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में 1967-68 के अंत तक कितने प्रशिक्षित शिक्षक बेकार थे और अगले साल कितने शिक्षक प्रशिक्षित हो कर निकलेंगे ;

(ख) जब सरकार उन्हें कार्य देने में असमर्थ है तो उन्हें प्रशिक्षण देने का क्या औचित्य है ; और

(ग) क्या यह सच है कि हजारों स्कूलों में शिक्षकों की मांग होते हुए भी दो वर्ष से कोई भर्ती नहीं की जा रही है, और यदि हां, तो सरकार इस संबंध में क्या कार्यवाही करने का विचार रखती है ?

t [UNEMPLOYED TRAINED TEACHERS IN BIHAR

1260. SHRI J. P. YADAV : Will the Minister of EDUCATION be pleased to state :

(a) the number of the unemployed trained teachers in Bihar upto the end of the year 1967-68 and how many teachers will come out after receiving their training next year ;

(b) what is the justification of giving them training when Government is unable to provide them employment; and

t[] English translation.

(c) whether it is a fact that no recruitment is being made for the last two years though there are demands for teachers in thousands of schools, and if so, what action Government propose to take in this connection?]

शिक्षा मंत्रालय में राज्य मंत्री(श्री भागवत झा अजाद) : (क) से (ग) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

{THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) to (c) Information is being collected and will be laid down on the Table of the House.]

J NORTHEAST FRONTIER RAILWAY EMPLOYEES KILLED BY POLICE FIRING

1004. SHRI G. BARBORA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that two employees of the Northeast Frontier Railway died as a result of firing resorted to by the police on strikers on the 19th September, 1968 at Mariani and Bongaigaon ;

(b) if so, whether any enquiry has been made into the causes of the police firing ; and

(c) whether any compensation has been paid to the members of the families of the said two persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Of the two persons killed at Mariani as a result of police firing on September 19, 1968, one was a railway Khalasi. The facts regarding the firing at Bongaigaon are being ascertained from the State Government.

(b) The State Government have ordered a judicial inquiry into the incidents at Mariani. Information about Bongaigaon is being collected.

(c) Facts are being ascertained.

t[] English translation.

JTransferred from the 9th December 1968.